

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF **TEXON GLOBAL PVT. Ltd.**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	TEXON GLOBAL PVT. LTD.
2.	Date of incorporation of corporate debtor	26.05.2005
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad, India, under the Companies Act, 1956
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U32104GJ2005PTC046138
5.	Address of the registered office and principal office (if any) of corporate debtor	Regd. Office : TEXON HOUSE, SHELTER - 2 GROUND FLOOR, B/H, MISUJA COURT, VASNA VADODARA GJ 390007
6.	Date of closure of Insolvency Resolution Process	21 st June, 2022
7.	Liquidation commencement date of corporate debtor	21 st June, 2022 (Order Copy Received on 27 th June, 2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Name : Rajendra Jain IBBI Regn. No. : IBBI/IPA-02/IP-N00732/2018-19/12353
9.	Address and e-mail of the liquidator, as registered with the Board	A - 1103, Iscon Riverside, Nr. Shilalekh Society, Opp. Police Stadium, Shahibaug, Ahmedabad - 380 004 iprajendrajain@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	9-B, Vardan Tower, Near Vimal House, Lakhudi Circle, Navrangpura, Ahmedabad - 380 014 E-Mail: liq.texonglobal@gmail.com
11.	Last date for submission of claims	21 st July, 2022

Notice is hereby given that the National Company Law Tribunal Ahmedabad Special Bench, Court - I has ordered the commencement of liquidation of the **TEXON GLOBAL PVT. LTD.** on 21st June, 2022. (Order copy received on 27th June, 2022)

The stakeholders of **TEXON GLOBAL PVT. LTD.** are hereby called upon to submit their claims with proof on or before 21st July, 2022, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date : 30th June, 2022
Place: Ahmedabad

Rajendra Jain
Liquidator for Texon Global Pvt. Ltd.

Regn. No.: IBBI/IPA-02/IP-N00732/2018-19/12353

